

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 42

CA 29/2023 CA 44/2023 In CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 27.06.2024

NAME OF THE PARTIES: UNION OF INDIA V/s INFRASTRUCTURE
LEASING AND FINANCIAL SERVICES
LTD. & ORS.

Section 241- 242 of the Companies Act, 2013

ORDER

CA 29/2023 CA 44/2023

1. Mr. Aditya Bapat, Advocate a/w Mr. Hamd Bhati, Advocate i/b Junnakar & Associates appeared for the Applicant.
2. Mr. Gaurav Jaiswal, Company Prosecutor for UOI.
3. Ms. Cheryl Fernandes, Advocate a/w Ms. Aakruti Jayendran, Advocate i/b AZB & Partners appeared for the Respondent no. 2.
4. Learned Counsel for the Applicant seeks some time as the reply from the Union of India WAS received yesterday night only.
5. List these CAs' on **22.07.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)